13.55 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-EIGHTH REPORT

SHRI DATTATRAYA KUNTE (Kolaba): Sir, I beg to present the Sixty-eight Report of the Committee on Private Members' Bills and Resolutions.

STATEMENT RE. DEMONSTRATION BY RAILWAY WORKERS IN FRONT OF RAILWAY HEADQUARTERS OFFICE AT MALIGAON, ASSAM

THE MINISTER OF RAILWAYS (SHRI NANDA): Sir, I am making a statement on the demonstration held by the railway workers outside the General Manager's office at Maligaon, Northeast Frontier Railway Headquarters on 12-11-70 and the arrest of some railway employees in this connection.

The agitation relates to recovery in instalments of the flood and festival advances given to the staff. These recoveries are due to commence from the Pay Bill of November payable in December, 1970.

There was a demonstration on the 10th instant to protest against the simultaneous recovery of these advances. The Chief Personnel Officer, N.F. Railway, then explained to the staff that in terms of the normal practice, it was not possible to defer the recovery of these advances.

According to the information received here, there was a demonstration of about 600 persons in front of the Headquarters office on the 12th instant. At about 13.30 hours on 12-11-70 when the Deputy Chief Personnel Officer, Northeast Frontier Railway was being escorted by the police and Railway Protection Force from the Engineering Block of the Headquarters office, the demonstrators started pelting stones on the escort party resulting in injury to some of them. The police resorted to a mild lathi charge resulting in injury to six persons. Some glass panes of the headquarters building were

broken. As a result of stone throwing by the demonstrators, the Superintendent of Police, the Security Officer, a Sub-Inspector of Police and some constables were injured. The Additional District Magistrate was also present at the scene. Six people received injuries as a result of the lathi charge. All of them were sent to Maligaon Railway Hospital for treatment. Two of them were discharge after first-aid, while the remaining four were detained as indoor patients in the hospital for treatment. Three are being treated for simple injuries and the fourth for a fracture.

Altogether the local police arrested 16 demonstrators—11 railway employees and 5 outsiders including a teacher and 2 students—during the two days of demonstration and it is understood that all have since been released on bail. No member of the railway staff has been suspended.

A senior officer from the Railway Ministry is being deputed to visit Gauhati to study the situation to bring back normalcy.

13.58 hrs.

FOREIGN EXCHANGE REGULATION (AMENDMENT) BILL*

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): Sir, I beg to move for leave to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947.

MR. SPEAKER: Motion moved:

"That leave be granted to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947."

श्री शिव चन्त्र झा: (मधुबनी): मैं इसका विरोध करता हूं। इस विधेयक के जरिए एन्फोर्समेंट श्राफिसर के पास वह काग-जात रहेंगे जिनसे कि साबित हो सकता है श्रीर उनको वह श्राफिसर एक साल के लिए सीज करके रखेगा। लेकिन यदि उसके मुताल्लिक कोई मकदमा कोर्ट में है तो तब तक वह उस